

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 326

IA-6400/2023, IA-6403/2023, IA-4038/2023, IA-1453/2023, IA-2312/2023
IA-6334/2022, IA-5575/2022, IA-5576/2022, IA-4603/2022, IA-4606/2022
IA-1043/2023, IA-3398/2021, IA-3651/2021

IA

IB-2380(ND)/2019

IN THE MATTER OF:

M/s. Affle (India) Ltd. Petitioner/Applicant
Vs.
M/s. AD Victoriam Ventures Pvt.Ltd. Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the OC : Mr. Shahrukh Inam, Adv.
For the Respondent : Mr. Abhishek Anand, Ms. Kashish Rehan, Mr.
Abhishek Sinha, Adv. In IA-3651/2021

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **17.05.2024.**

-Sd-
(COURT OFFICER)